

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. Raj Kumar Jhabakh Counsel for PETITIONERS

2) B. SHAKTHI PRIYA (for King & Partridge) Counsel for R4 & R7

3) VIJAYA PRASHANTH. S. Counsel for R1-R3 and R5.

ORDER

Shri P Raj Kumar Jhabakh, counsel for the petitioner present. Shri Vijaya Prashanth, representing counsel for R1, R2, R3 & R5 and Ms B Shakthi Priya, counsel for R4 & R7 are present. Counsel for petitioner prayed time for making efforts for settlement between the parties. Time extended at request with a direction to report the outcome of the settlement by the next date of hearing. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)